



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION

ROC.NO.2/2022-RC

DATED. 08-03-2022

Ref: Notification No.2/2022, dated 15.02.2022 issued for recruitment to the posts of Law Clerks.

It is hereby informed that in response to the Notification under reference cited, placed on the official website of the High Court, applications were received from the candidates and out of which, three separate lists i.e., eligible applicants (Annexure-I), eligible applicants subject to suspension of practice (Annexure-II) and in-eligible applicants shown in Annexure No.III.

And it is further informed that the applicants shown in Annexure-I and II are required to attend at the High Court of Andhra Pradesh, Amaravati at 1.00 p.m. on the dates specified against their names and the candidates to produce all original certificates in support of their application such as date of birth, academic qualifications, ID proof issued by the State/Central Government, for verification by the Registry.

The downloaded copy of this proceeding is sufficient to appear for the Viva Voce.

ANNEXURE – I

ELIGIBLE APPLICATIONS FOR LAW CLERKS

Sl.No.	Name of the Applicant	Date of Viva Voce
1.	Alluri Hemanth Kumar, S/o.A.Ramesh Babu, Gudivada, Krishna dist	14.03.2022
2.	Chakali Mohan, S/o.C.Pedda Srinivasulu, Bhagyanagar, Guntakal, Anantapuram dist.	14.03.2022

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3	Pasalapudi Satya Haritha, D/o.P.Murali Krishna, Gudivada, Krishna dist	14.03.2022
4	Vasamsetti Pavani, D/o.V.Babu Rao, Edarapalli(V), Amalapuram, E.G.dist	14.03.2022
5	Mupparaju Dharishma. D/o.M.Sivannarayana, Vinjanampadu, Guntur dist	14.03.2022
6	Kotari Bindu Bhagya Sree, D/o.K.Venkateswara Rao, Kothapeta, Mangalagiri, Guntur dist	14.03.2022
7	Akumalla Pedda Kasaiah, S/o. A.Chinna Kasaiah, Narasimhanayuni Palem, Donakonda(M), Prakasam dist	14.03.2022
8	Ravuri Sri Venkateswara Rao, S/o.R.Sai Babu, Gunupudi, Bhimavaram, W.G.dist.	14.03.2022
9	Dhairya Chereddy, S/o.Janardhar CH., Budampadu, Guntur.	14.03.2022
10	Dasari Rama Koteswar Rao, S/o.Srinivasa Rao, Bellamvaripalem, Guntur dist	14.03.2022

ANNEXURE –II

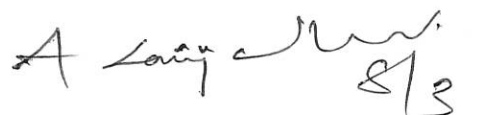
**THE FOLLOWING APPLICATIONS ARE ACCEPTED SUBJECT TO
SUSPENSION OF PRACTICE ON TAKING ASSIGNMENT OF LAW
CLERK.**

SL. No.	Name of the Applicant	Date of Viva Voce
1	Puli Nagavardhan Babu, S/o.P.Kesava Babu, Pamarru (V&M), Krishna dist.	14.03.2022
2	Chatrathi Kesavanagarjuna, S/o. C.Subbaro, Makkinavarigudem, West Godavari dist.	14.03.2022
3	Mendem Kaseeswara Rao, S/o.Veeraiah, Tarlupadu, Prakasam dist.	14.03.2022
4	Maturi Kalyani, D/o.M.Ram Mohan Rao, Bantumilli, Krishna dist	14.03.2022

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5	Yepuri Bindu Priya, D/o.Y.Ravindra, Kandulapadu, G.Konduru(M), Krishna dist.	14.03.2022
6	Mattigunta Ruthika, D/o. M.Suresh, Alakurapadu(V), Tangutur (M), Prakasam dist.	14.03.2022
7	Kudupudi Sri Meher Chaitanya Sravanthi, D/o.K.Maher Veera Chaitanya, Ravulapadu, Ravulapalem, East Godavari dist.	14.03.2022
8	Veerapaneni Kranthi, D/o.V.Raghu, Undavalli, Tadepalli Mandal, Guntur dist	14.03.2022
9	Konduri Pranitha , D/o.K.Mahesh, Tirupati, Chittoor dist	14.03.2022
10	Majji Ramesh, S/o.M.Rama Rao, Garbham(V), Merakamudidam Mandal, Vizianagaram dist	14.03.2022
11	Kancherla Harshitha, D/o. Ramakrishna, Mandalapalli(v), Bhadradri Kothagudem dist, Telangana State	14.03.2022
12	Nandireddy Vishnu Vardhan Reddy, S/o. N.Rami Reddy, Ramavarapadu, Vijayawada	14.03.2022
13	M. Balaji, S/o.M.Srinivasulu (Late), Bellammandi Street, Kadapa	14.03.2022
14	Karatana Sankara Rao, S/o.K.Simhachalam, Mosuru, Vizianagaram dist	14.03.2022
15	Mude Sai Kumar Naik, S/o.M.Sumithra Naik, Ravindra Nagar, Kadapa	14.03.2022
16	Satish Babu Sangepu, S/o.Venkateswarlu, Sattenapalli, Guntur dist	15.03.2022
17	Neelima Kadari, D/o. K.Ratna Raju, Prathipadu, E.G.dist	15.03.2022
18	Mallavarapu Bhaskar, S/o.M.Bhadrayya, Uppal, Hyderabad	15.03.2022
19	Meesala Rose Gifty Flarence, D/o.M.Gnaneswara Rao, Pezzonipet, Vijayawada	15.03.2022

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20	Lakkepogu Raviteja, S/o.L.Kalebu, Addanki, Prakasam dist	15.03.2022
21	Uppalapati Vamsi Krishna, S/o.U. Sobhan Babu, Singarayakonda, Prakasam dist	15.03.2022
22	Ummadi Govardhini, D/o. Appanna, Visakhapatnam	15.03.2022
23	Dadi Prathima, D/o. DV.Apparao, Visakhapatnam	15.03.2022
24	Veesam Ramya, D/o.V.Koteswara Babu, Vijayawada	15.03.2022
25	Dadi Guru Praveen, S/o.D.Narsinga Rao, Visakhapatnam	15.03.2022
26	Mandalika Kavya Sudha, D/o.M.Ramu, Nagole, Hyderabad	15.03.2022
27	Kolla Trinath Chudary, S/o.K.Leelakrishna, Nidubrolu, Ponnuru, Guntur dist	15.03.2022
28	Bezawada Naga Sai Sudeep, S/o.Surya Chandra Rao, Vijayawada	15.03.2022
29	Panuganti Thanuja , D/o.P.Achutha Ramaiah, Chodimella, West Godavari dist	15.03.2022
30	Mohammed Fariha Ahmed, D/o. Fareeduddin Ahmd, Suryapeta, Telangana State	15.03.2022
31	Tadikamalla JVH Prasad, S/o.T.Mohan Rao, Bapatla, Guntur dist	15.03.2022
32	Sunkara Sirekha, D/o.Vijaya Kumar, Eluru	15.03.2022
33	Malavathu Chinna Badhya, S/o.M.Chinna Saida, Jaggayyapet, Krishna dist	15.03.2022
34	Katta Bhagyasri, D/o.K.Koteswara Rao, P.S.Peta (V), Chodavaram(M), Visakhapatnam dist.	15.03.2022
35	Uppili Manasa, D/o.U.Venkateswar Rao, Narava, Pendhurthi(M), Visakhapatnam dist	15.03.2022
36	Penumajji Basmathi, D/o.P.Rambabu, Undavalli Centre, Tadepalli, Guntur dist	15.03.2022

37	Gulipalli Suraj, S/o.G.Madhu, Visakhapatnam	15.03.2022
38	Gade Durga Prasad, S/o.G.Penchalaiah, Podalakuru, Nellore dist	15.03.2022
39	Govinda Saraswathi, D/o.G.Ravindra Kumar, Vijayawada	15.03.2022

ANNEXURE –III

LIST OF IN-ELIGIBLE CANDIATES WITH REASONS FOR REJECTION.

1. THE FOLLOWING APPLICATION IS REJECTED WHO IS NOT ACQUIRED LAW DEGREE.

Name of the Applicant	Remarks
Gujjala Sai Meghana, D/o. G.Ramanjaneyulu, D.No.1-669, 3 rd Road Main, Opp: P.R.K. Junior college for girls, Near G.R.Function Hall, Anantapuram	Completed 3 rd year, out of 5 years of LL.B course

2. THE FOLLOWING APPLICATION IS REJECTED SINCE AGE BARRED AS ON 01.01.2022.

Name of the Applicant	Date of Birth and age as on 01.01.2022	Remarks
Bhukya Ram Prasad Naik, S/o/ B.Mangya, 'O' line, Pasuputhota, Madhuranagar, Vijayawada	02.01.1983	38 years, 1 Month age barred

3. THE FOLLOWING APPLICATIONS ARE REJECTED SINCE PASSED LL.B PRIOR TO TWO YEARS PRECEEDING THE DATE OF NOTIFICATION.

Sl. No.	Name of the Applicant	LL.B passing Year
1.	Rasipogula Manoj Kumar, S/o. R.Sudarshnam, Utakonda(V), Peapully (M), Kurnool dist.	LL.B passed in the year 2017

2.	Kupparamedi Sunitha, K.Ramaiah, Sankarapuram, Near PepsiGodown, Kadapa	LL.B passed in the year, November, 2019
3	Eraganaboina Gouri Sankar Yadav, S/o. E.Sreenivasulu, Daddawada(v), Komarole(M), Prakasam dist.	LL.B passed in the year, April, 2019
4	M.Abhishek, S/o. T.V.Munitathnam, Gollachemana Palli (V), Baredhypalli(M), Chittoor dist.	LL.B passed in the year, November, 2019
5	Buddana Sravani, D/o. B.Venkata Chalam, Raghu Road, P.L.Nagar, Vijayawada	LL.B passed in the year 2017
6	Yattapu Bratah Kumar Reddy, S/o. Y.Ramachandara Reddy, Kovur nagar, Anantapuram	LL.B passed in the year 2018
7	Nattalam Suvarna Latha, D/o.N.Babu, Santhapet, Near Anjaneya Swamy Temple, Santhapet, Nellore	LL.B passed in the year 2017
8	Gudi Guru Sai, G.Guravaiah, Royal Nagar, Tirupati, Chittoor dist.	LL.B passed in the year November, 2019


8/3/2022
REGISTRAR (RECRUITMENT)